

OA 982/88

22.7.94

Hon. Mr S. Das Gupta AM
Hon Mr T.L. Verma JM

None for the applicant. Sri
N.B. Singh for the respondents. On
2 earlier occasions i.e. 5.9.94.
and 16.5.94 none appeared on behalf
of the applicant. It is therefore
apparent that the applicant lost
his interest in the case. The case
is ~~rejected~~ dismissed in default.

JH
JM

wf
Am